

NATIONAL COMPANY LAW APPELLATE TRIBUNAL

PRINCIPAL BENCH

2ndFLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI

DAILY CAUSE LIST DATED 05.01.2022 (WEDNESDAY)

COURT –III (VIRTUAL MODE)

10:30 AM

In the Court of Hon'ble Mr. Justice Anant Bijay Singh, Member (Judicial) and Hon'ble Ms. Shreesha Merla, Member (Technical)

For Orders

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp. App. (AT) (Ins) No. 462 of 2021	Piyush Gangji Chheda (Suspended Director and Promoter of Prince SWR System Pvt. Ltd.) Vs. Midas Impex Pvt. Ltd.	Vinay Shukla	Rohit Pandey
2.	Comp. App. (AT) (Ins) No. 790 of 2021	Pradeep Kumar Agarwal & Ors. Vs. Ghankun Steels Pvt. Ltd.	Gaurav Gupta	Joy Saha

For Directions

3.	Comp. App. (AT) (Ins) No. 18 of 2020	Ashok Gulab Chand Baid Vs. Starwing Plastic & Chemicals Pvt. Ltd.	Charu Sachdev	Dhaval Deshpandey
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For Admission (Fresh Case)

4.	Comp. App. (AT) No. 132 of 2021	Jatinder Singh Ahuja & Ors. Vs. Tata Steel Ltd. & Ors.	Avinash Bhati	Anindita Roy Chowdhury Vatsala Rai-R1 Shashank Gautam Devna Arora
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For Admission (After Notice)

5.	Comp. App. (AT) (Ins) No. 1244 of 2019 & I.A. No. 1772, 1800, 2031 of 2021	Shalini Singhal & Ors. Vs. Rahul Singh & Ors. With	Suruchi Aggarwal	Rudreshwar Singh-R3 Aditi Sinha-R1 & R2 Aditya Dewan Amit Singh
6.	Comp. App. (AT) (Ins) No. 1249 of 2019 & 85 of 2019	Sanjeev Abrol Vs. Rahul Singh & Ors.	Rudreshwar Singh	Aditi Sinha-(R1 & R2) Snehit Choudhary
7.	Comp. App. (AT) (Ins) No. 12 of 2020	IFGL Refractories Ltd. Vs. Agrawal Structure Mills (P) Ltd.	Pradhuman Gohil	Kumarjit Banerjee Gaurav Gupta

8.	Comp. App. (AT) (Ins) No. 112-113 of 2020	Balmukh Goldjewel and Multitrading Pvt. Ltd. Vs. Rakesh Rathi & Ors.	Akshay Sharma	Ms. Bhavya Bhatia-R1 Apoorv Shukla-R3
9.	Comp. App. (AT) (Ins) No. 368 of 2020	Rappid Valves (India) Pvt. Ltd. Vs. Inventys Research Company Pvt Ltd.	Anando Mukherjee	Priyanka Rathi
10.	Comp. App. (AT) No. 125 of 2021	Vivid Solutions Pvt. Ltd. & Ors. Vs. Mukesh Jain & Ors.	Anand Dilip Landge	Vinit Trehan Vimal Kriti Singh Siddhartha-R1, 2 & 3

For Hearing

11.	Comp. App. (AT) (Ins) No. 644 of 2019 & I.A No. 2106 of 2019	Darshan Gandhi, Ex-Director, Lok Housing & Constructions Ltd. Vs. USV Pvt. Ltd. & Anr. With	Smriti Churiwal	Natrajan-R1 Parth Tandon-SBI Hemant Mehta-IRP Darpan Sachdeva- Intervenor
12.	Comp. App. (AT) (Ins) No. 79 of 2021	Darshan Gandhi Vs. Hemant Mehta & Anr. With	Smriti Churiwal	Hemant J Mehta-R2 Ichha Kalash-SBI P.B.A. Srinivasan Abhijeet Sinha Aditya Sukla
13.	Contempt Case (AT) No.10 of 2021 Comp. App. (AT) (Ins) No. 79 of 2021	Darshan Gandhi Vs. Hemant Mehta and Anr.	Utsav Mukherjee	Anjali Sharma
14.	Comp. App (AT) (Ins) No. 1493 of 2019	Bihar State Construction Corporation Ltd Employee Union Vs. Bihar State Construction Corporation Ltd.	Nilanjan Chatterjee	Ashutosh Kumar Anand Kumar
15.	Comp. App. (AT) (Ins) No. 288 of 2021	New Okhla Industrial Development Authority Vs. Nilesh Sharma, Resolution Professional & Anr.	Sourav Roy	Abhijeet Sinha Palash Singhai-R1 Prithu Garg Harimohana N.-R1
16.	Comp. App. (AT) (Ins) No. 431 of 2021	G.L. Engineering Industries Pvt. Ltd. Vs. Supreme Engineering Ltd.	Neeha Nagpal	Mohit D. Ram Aditi Hambarde
17.	Comp. App. (AT) No. 216 of 2020	Beeceelene Textile Mills Pvt. Ltd. & Ors. Vs. Radhakishan B. Ruchandani & Ors.	Mohit D. Ram	Dhiren R. Dave-R1
18.	Comp. App. (AT) No. 238 of 2020	Mohindra Kumar Setia & Anr. Vs. Satguru Buildwell Pvt. Ltd.	Amol Vyas	Gunjan Pathak Nivedita Sharda-R1 to R6

02:00 PM

For Orders

19.	I.A. No. 1075 - 1076 of 2021 in Comp. App. (AT) No. 65 of 2019	C.Valli Narayan Vs. C.Krishniah Chetty and Sons Pvt. Ltd. & Ors.	Aakanksha kaul	Mandeep Kalra Nitesh Shrivastava Isha Khurana-R1, R10 Saneep Narain Batra Anjali-R2 to R7 Ankur S. Kulkarni-R8 Balaji Subramanian-R9
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For Hearing

20.	I.A. No. 1914 of 2021 in Comp. App. (AT) No. 54 of 2021 & I.A. No. 978 of 2021	Electrotherm (India) Ltd. Vs. Mukesh B. Bhandari & Ors. With	Chandra Shekhar Yadav	CS Rahul Sahasrabuddhe
21.	Comp. App. (AT) No. 55 of 2021 & I.A. No. 979 of 2021	Electrotherm (India) Ltd. Vs. Mukesh B. Bhandari & Ors. With	Chandra Shekhar Yadav	CS Rahul Sahasrabuddhe
22.	Comp. App. (AT) No. 56 of 2021	Shailesh B. Bhandari Vs. Electrotherm (India) Ltd. & Ors. With	Partyush Kr. Yadav	Chandra Shekhar Yadav Tanveer Oberoi
23.	Comp. App. (AT) No. 57 of 2021	Shailesh B. Bhandari Vs. Electrotherm (India) Ltd. & Ors. With	Partyush Kr. Yadav	Chandra S. Yadav Tanveer Oberoi CS Rahul Sahasrabuddhe
24.	I.A. No. 2474 of 2021 in Comp. App. (AT) No. 86 of 2021	Mukesh Bhandari & Ors. Vs. Electrotherm (India) Ltd. & Ors.	Rahul Gupta	Satwik Verma Chandra Shekhar Yadav-R1 & R2

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By order of Hon'ble Chairperson

**-sd/-
Registrar**